ACCUMULATED STOCKS OF CONTROLLED CLOTH WITH NATIONAL COOPERATIVE CONSUMERS' FEDERATION

*318. SHRI GHUFRAN AZAM :
SHRI D. M PUTTE GOWDA :

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that National Cooperative Consumers' Federation of India is, burdened with accumulated stocks of controlled cloth worth over Rs. 10 crores;

(b) if so, whether it is also a fact that the main reason of this accumulated stock is the high price and poor quality of controlled cloth produced by National Textile Corporation;

(c) whether it is also a fact that the controlled cloth is meant to be sold to specified income groups only; and

(d) if so, what action Government have taken against National Textile Corporation which has produced a very poor quality of controlled cloth and further steps taken by Government for proper disposal of the accumulated stock ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL) : (a) to (d) According to information received from the National Cooperative Consumers' Federation of India unsold stocks of controlled cloth estimated at around Rs. 10 crores were lying with various agencies handling the distribution of controlled cloth as on 15th May '82. One of the reasons for the accumulated stocks of controlled cloth is the rise in consumer price after a period of nearly seven years. Controlled cloth is produced according to specifications laid down by the Textile Commissioner and is subject to inspection by his representatives and hence the question of controlled cloth produced below the correct specifications does not arise. The distribution of controlled cloth within different States is primarily the responsibility of the tate Governments some of whom have fixed income limits to regulate the sale of controlled cloth to the relatively weaker sections of the society. In order to expedite disposal of the accumulated stocks NTC have offered discounts ranging from 2½% to 7½%. The question of Government's taking action against NTC for producing very poor quality of controlled cloth does not arise since controlled cloth is produced according to specifications.

पिछड़े क्षेत्रों के लिए बैंकिंग सुविधाएं

319. श्री दिलीप सिंह भूरिया : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पिछड़े क्षेत्रों में, विशेषकर मध्य प्रदेश के पिछड़े क्षेत्रों में, बैंकिंग सुविधाएं प्रदान करने का कोई प्रस्ताव सरकार के विचाराधीन है, और

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है?

वित्त मंत्रालय में उप मंत्री (श्री जनार्दन पुजारी) (क) और (ख) 1982–83 से 1984–85 के तीन वर्षों के वास्ते अपनी शाखा लाइसेंसिंग नीति के अनुसरण में, भारतीय रिजर्व बैंक ने अनुमान लगाया है कि ग्रामीण/अर्ध शहरी क्षेत्रों में औसतन प्रति 17,000 व्यक्तियों के पीछे (1981 की जनगणना के मुताबिक) एक बैंक शाखा की व्याप्ति के लक्ष्य को प्राप्त करने के प्रयोजन से, कमी वाले सामुदायिक विकास खंडों में क्षेत्रीय ग्रामीण बैंकों समेत वाणिज्यिक बैंकों को 7540 अतिरिक्त शाखाएं खोलनी हैं । इसके अलावा बेहतर बैंकिंग व्याप्ति वाले जिलों की विशिष्ट विकासात्मक आवश्यकताओं के आधार पर अनुमानतः 808 शाखायें खोलने की आवश्यकता होगी ।

नई शाखा लाइसेंसिंग नीति के अनुसरण में भारतीय रिजर्व बैंक ने एक अस्थायी कार्यक्रम तैयार किया है और जारी की जा चुकी और बैंकों के पास बकाया पड़ी प्राधिकृतियों के अलावा मध्य प्रदेश में 695 अतिरिक्त ग्रामीण/अर्ध शहरी शाखाएं खोलनी होंगी । इनमें से 634 उन 36 जिलों में होंगी जहां बैंकिंग व्याप्ति निर्धारित मानदण्ड से कम है ।

राज्य सरकार से भारतीय रिजर्व बैंक द्वारा अनुरोध किया गया है कि वह जिला परामर्शदात्री समितियों के परामर्श से, शाखाएं खोलने के लिए ग्रामीण और अर्ध शहरी स्थानों की सिफारिश करे ।